

Scheme to give cash on accidents

†1185. SHRI OM PRAKASH MATHUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is introducing any scheme to give cash to the next of kin of the deceased or free treatment to injured in road accidents in the different States of the country including Rajasthan;

(b) if so, the details thereof; and

(c) whether the expenditure to be incurred on this scheme will be borne by the Central Government or will the State Governments have to bear this expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) to (c) A proposal to launch a pilot project for cashless treatment of accident victims on a National Highway stretch is under consideration of the Government.

Inter-State road scheme from Rajasthan

†1186. SHRI ASHK ALI TAK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that State Government of Rajasthan has sent the proposal (Takmeena) of roads under the inter-State road scheme to the Ministry; and

(b) if so, by when the approval will be given to the above said proposals under the inter-State road scheme?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) Proposal for construction of High Level Bridge across Chambal River at Rajghat on Madrail-Mangrol road (State Highway-22) in Karauli district has been received from State PWD without the recommendation of the State Government. In the absence of recommendation from State Government, it is premature to indicate any time frame for approval.

Approval of the work for Dholpur, Rajasthan

†1187. SHRI ASHK ALI TAK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that approval of the work for Dholpur, Rajasthan out

†Original notice of the question was received in Hindi.